NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/05/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/10/2016

NAME OF THE PETITIONER(S)

: R. Krishnamurthy

NAME OF THE RESPONDENT(S)

: M/s Samuthralakshmi Spinners (P) Ltd. & 4 others

UNDER SECTION

: 397/398

| S.No. | Name (in Capital) | Represented by | Signature |
|--------------|----------------------------------------------------------------------|--------------------------------|---------------------------|
| 1, | 1, S.V. Bravin Rathinam 3, B. Karthikeyan 2, Karthikeyan Senar | B. KARTHIKEXAN FOR RI, RZ & R4 | B. Coithing 9001899749 |
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ORDER

Petitioner 1 called but absent. No representation. Shri T V P Sai Vihari, counsel for P2 present. Shri B Karthikeyan, counsel for R2 & R4 present. No representation on behalf of R3. Both the counsel present today reported that settlement talks between the parties are in progress and sought time for reporting the final outcome of the same. Time extended at request. Counsel for petitioner 2 is directed to send notice to R3 for his appearance on the next date of hearing for his submissions. Put up on 23.06.2017 at 10.30 A.M.

B.C.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K.Anantha Padmanabha Swamy)
Member (Judicial)